

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1995
ANSWERED ON:09.03.2010
COMMERCIAL EXPLOITATION OF GIRLS
Lal Shri Kirodi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether there are reports of large scale trafficking in young girls from the North-Eastern States:
- (b) if so, the total number of such cases reported/registered during each of the last three years and the current year and the action taken against the accused, State-wise;
- (c): The total number of girls rescued and rehabilitated during the said period State-wise; and
- (d): The details of the steps taken by the Government to curb such trafficking in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a)& (b): Instances of trafficking of girls and children from North-Eastern States have been reported. State/UT-wise details of cases registered, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under some crime-heads related to human trafficking, on which data is maintained by national crime records Bureau (NCRB), during 2006-2008 are at Annexure-I. State/UT-wise provisional figures of cases registered under these crime-heads during 2009 based on monthly crime statistics collected by NCRB are at Annexure-II.

(c): Information regarding girls rescued and rehabilitated is not maintained centrally by NCRB.

(d): 'Police' and 'Public Order' being State Subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, the Government of India has adopted a multi-pronged approach to combat human trafficking viz., issuing of Advisory dated 9.9.2009 (available at www.mha.nic.in) to States/UTs to deal with the crime of trafficking in a holistic manner and to evolve a effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; organizing training and workshops on the issue to create awareness among law enforcement agencies. The Advisory has listed special measures to prevent child trafficking like identification of children at risk, development of victim profiling with other agencies, carry out checks on sponsors and people who claim to be the relatives of children identified as being at risk of trafficking, etc. Ministry of Women & Child Development (MWCD) has launched a comprehensive scheme – "Ujjawala" for prevention of trafficking, and for rescue, rehabilitation, reintegration and repatriation of the victims of commercial sexual exploitation.